NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/194/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

· V. MOIJAN lev. MAR

Cousa for Petition

M.v.v.n. Sivanthy
Fox moned Lassocide

coursel for R,1,2,4 M.V.V-N-Ssrowt

ORDER

Counsels for both the parties are present. Counsel for Respondent present. Counsel for M/s. Vijayakumar & Associates prayed for time to file vakalat on behalf of R1. At request, time is enlarged. Put up on 20.12.2017 at 10.30 A.M.

-sel

MEMBER (JUDICIAL)

ghk